


**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH**

**PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)
HON'BLE SHRI RAVIKUMAR DURASAMY – MEMBER (TECHNICAL)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 20.11.2017.2017 AT
10.30 AM**

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP/185/14/HDB/2017
NAME OF THE COMPANY	M G Brothers Limited
NAME OF THE PETITIONER(S)	M G Brothers Limited
NAME OF THE RESPONDENT(S)	
UNDER SECTION	14

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
P. Trivikram Reddy	Advocate	9010101012 vreddy848@gmail.com	

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

Heard Shri. P. Trivikram Reddy, learned counsel for the petitioner. The learned counsel for the petitioner submitted a copy of the advertisement in the Registry in compliance of earlier order. ROC report is awaited.

Post the case on 07.12.2017.



Member (Technical)



Member (Judicial)